

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3354
TO BE ANSWERED ON 13.03.2020

Solid and Liquid Waste Management Projects

3354. SHRI BHARTRUHARI MAHTAB:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the guidelines/norms issued by the Government for Solid and Liquid Waste Management (SLWM) Projects in the country;
- (b) whether the Government has implemented programmes to make people aware about SLWM Projects in the country particularly in rural areas;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of the financial and technical assistance provided by the Government for SLWM Projects across the country so far, State/UT-wise; and
- (e) the number of Regional and National workshops on SLWM Projects held across the country during each of the last three years and the current year, State/ UT-wise along with the outcome of such workshops?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) The Ministry in supersession of Municipal Solid Waste (Management and Handling) Rules, 2000, has notified the Solid Waste Management Rules, 2016. The Rules prescribe that waste generators shall not throw, burn or bury the solid waste generated by them, on streets, open public spaces outside their premises or in the drain or water bodies. The Rules prescribe the waste generators to segregate the waste at source and hand over the segregated waste to authorized waste pickers or waste collectors. Ministry has also notified the Effluent Discharge Standards for Sewage Treatment Plants (STPs).

Further, The Ministry of Housing and Urban Affairs (MOHUA) had published the Manual on Sewerage and Sewage Treatment Systems in the year 2013 and Manual on Municipal Solid Waste Management in the year 2016 for guiding the States/UTs and all other stakeholders in planning, designing, executing, operating and maintaining solid and liquid waste management projects in the urban areas of the Country.

MoHUA is implementing the Swachh Bharat Mission – Urban (SBM-U) since 2nd October, 2014 with solid waste management as an eligible component for funding under this Mission. Further, Government of India has launched “Atal Mission for Rejuvenation and Urban Transformation (AMRUT)” and “Smart Cities Mission” on 25th June, 2015. The Ministry is supplementing the efforts of the State Government by funding for the sewerage component under the Missions. Under these programmes public outreach is also an admissible component.

(d) and (e) The amount of funds allocated and released for each State/UT for Solid Waste Management (SWM) under SBM-Urban from 2.10.2014 till date is placed at Annexure-I. Under the scheme of “Creation of Management Structure for Hazardous Substances”, the Ministry has engaged National Productivity Council (NPC) for awareness creation and capacity building in 20 towns/cities through workshops, trainings etc. The programme is aimed to raise awareness among the stakeholders about plastic waste management. Further, the Ministry has engaged educational research and action groups and non-governmental organisations for carrying out awareness campaigns among public about ill effects of waste on environment and human health.

ANNEXURE – I

Sl. No.	State/UT	Mission Allocation for Solid Waste Management (SWM)	Funds released for SWM (In Rs.Crores)
1	A&N Islands	3.52	1.69
2	Andhra Pradesh	571.33	517.43
3	Arunachal Pradesh	36.28	26.43
4	Assam	244.30	200.80
5	Bihar	556.68	385.95
6	Chandigarh	28.02	25.29
7	Chhattisgarh	357.85	357.85
8	Dadra & Nagar Haveli	4.13	0.92
9	Daman & Diu	2.58	0.66
10	Delhi	349.75	160.99
11	Goa	17.09	15.13
12	Gujarat	834.15	786.00
13	Haryana	287.08	180.36
14	Himachal Pradesh	43.95	30.70
15	Jammu & Kashmir	200.63	131.68
16	Jharkhand	258.71	209.44
17	Karnataka	820.96	559.62
18	Kerala	219.99	97.18
19	Madhya Pradesh	920.04	748.09
20	Maharashtra	1677.80	1144.62
21	Manipur	83.10	45.36
22	Meghalaya	24.12	10.66
23	Mizoram	49.02	31.89
24	Nagaland	53.49	42.33
25	Odisha	372.02	246.29
26	Puducherry	28.94	12.06
27	Punjab	364.02	218.38
28	Rajasthan	705.46	611.35
29	Sikkim	11.52	5.95
30	Tamil Nadu	1200.50	1101.12
31	Telangana	413.74	196.25
32	Tripura	100.37	34.71
33	Uttar Pradesh	1740.98	1193.20
34	Uttarakhand	112.00	61.25
35	West Bengal	911.34	410.42